

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

41

C.P No. 16/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)



SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE PARTIES: M/s. Life Insurance Corporation of India  
V/s.  
M/s. Sterling Biotech Limited

SECTION OF THE COMPANIES ACT: 117C of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

|   |  |                |   |
|---|--|----------------|---|
| 1 | Adv. Vidhyadhar                        | for Applicant  |    |
| 2 | Adv. Swati Bagre.<br>i/b Adv. Prem Jha | for Respondent |  |

ORDER

CP No. 16/117C/NCLT/MB/MAH/2016

At request of the parties, list this matter on 12.12.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)